

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No.  | Purpose | Section          | Name of the Parties<br>M/s. / Mr.                         |
|----------------------|-----------|---------|------------------|---|
| CP 262/16            | TP 112/17 | Hearing | 433€ /<br>433(f) | M. Ramesh Vs V.M. Contractors Pvt. Ltd., Co., & 4 Others. |

| SL. NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|-------------------------------------|------------------------|-----------|
|---------|-------------------------------------|------------------------|-----------|

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S. MANJU  
9886902439.

Petitioner's

S. Manju

Counsel for petitioner is present. He has filed Form-5. Registry is directed to check and put up.

List it on 31.08.2017.

  
MEMBER (J)

  
MEMBER (T)